

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-43-2020

Premanand Naik Petitioner

V e r s u s

Fabrica de Mandur Church Respondent.

Ms. S. Shelke, Advocate for the Petitioner

Mr. T. Vaz, Advocate for the Respondent.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 10TH JULY, 2020.****ORDER:**

The respondent's counsel seeks time to file reply.

2. Post the matter on 20/7/2020.

DAMA SESHADRI NAIDU, J.

Ap/-